

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH-IV**

CP(IB)-4736/MB-IV/2018

Under Section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

Velji Dosabhai & Sons Pvt Ltd.
...Operational Creditor

Versus

Trimurti Foodtech Pvt Ltd.
...Corporate Debtor

Order Delivered on 07.01.2020

Coram:

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)
Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 01.01.2020 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Anand Gopikishan Mundada Registration No.: IBBI/IPA-001/IP-P01057/2017-2018/11750 having address at HO;- 2, Chandrapuspa Sankul, 24-26, Kalda Corner, Aurangabad, Maharashtra, 431005 (email:

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Agmundada@rediffmail.com) as the Interim Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

07.01.2020 SVR

Sd/-

RAJASEKHAR V.K.
Member (Judicial)